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(NO.PATNA 261) PATNA, FRIDAY, 24TH MARCH 2023

PATNA HIGH COURT

NOTIFICATION

The 24th March 2023

**Addenda and Corrigenda to Civil Court Rules Of the High Court of
Judicature at Patna (Volume-I) (First Edition :2018)**

C.S. (Civil) No. -77

No. (X-01-2023) A.D. (Rules) 162(R)/Rules Department— 1. Note 1 appended to Rule 1 of the Civil Court Rules of the High Court of Judicature of Patna is deleted.

2. Further, the word and figures within bracket 'or at about 8:30 A.M. in the case of morning sittings' under Note 2 appended to Rule 1 is deleted..

By order of the Court,
RUDRA PRAKASH MISHRA,
Registrar General.

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Memo no...../AD(Rules)

Dated, the 24th March, 2023.

Copy of the gazette notification in respect of C.S. (Cr.) No.99 is forwarded to the President, Bar Association; the President, Advocate Association; the President, Lawyers Association; the Secretary, Bar Association; the Secretary, Advocate Association; the Secretary, Lawyers Association, Patna High Court, Patna; the Secretary, District Bar Association, Patna Civil Courts, Patna; the Secretary, District Bar Association, Patna City Civil Courts, Patna; the Secretary, District Bar Association, Danapur Civil Courts, Patna; the Secretary General, Taxation Bar Association Bihar, Patna; the J.R. -cum- P.P.S. to the Hon'ble the Chief Justice; The P.A. to the Registrar General; P.A. to the Registrar (Vigilance); P.A. to the Registrar (Administration); P.A. to the Registrar (Appointment); P.A. to the Registrar (I.T. -cum- C.P.C.); P.A. to the Joint Registrar (Establishment); P.A. to the Registrar (List & Computer); P.A. to the Joint Registrar (Judicial); O.S.D./O.S.D. (Computerization); Joint Registrar I/c, Establishment Department; Joint Registrar I/c, P.A. Section; Joint Registrar I/c, Copying Department; Joint Registrar I/c, Criminal Department; Deputy Registrar I/c, Accounts (General) Department; Deputy Registrar I/c, Training & Skill Development; Deputy Registrar I/c, Criminal Revision Section; Deputy Registrar I/c; Criminal (Disposal) Section; Deputy Registrar I/c; Judicial Dispatch Section; Assistant Registrar I/c, Writ (Pre) Section; Assistant Registrar I/c, M.A. & Tax Section; Assistant Registrar I/c, List Section; Assistant Registrar I/c, Writ (Disposal) Section; Assistant Registrar I/c, Centralized Letter Receiving Centre; Assistant Registrar I/c, A.D. (Misc) Section; Assistant Registrar I/c, Criminal Filing Section; Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section; Assistant Registrar I/c, Criminal Stamp Reporting Section; Assistant Registrar I/c, Protocol Section; Assistant Registrar I/c, A.D. (Establishment); Assistant Registrar I/c, Lawazima Board; Assistant Registrar I/c, Criminal Miscellaneous Section; Assistant Registrar I/c, First Appeal Section; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Court Officer's Office; Assistant Registrar I/c, Criminal Disposal Section; Assistant Registrar I/c, Criminal (Misc.) Section; Assistant Registrar I/c, Purchase Cell; Assistant Registrar I/c, Supreme Court Department; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Record Room (Civil & Criminal); Assistant Registrar I/c, Original & Election Department; Assistant Registrar -cum- Oath Commissioner; I/c P.A. Section; S.O. I/c, Accounts (Establishment); S.O. I/c, Accounts (General); S.O. I/c, AD (Appointment); S.O. I/c, AD (Misc.); S.O. I/c A.O.R. Cell; S.O. I/c, AD (Statistical); S.O. I/c, C.O. Office; S.O. I/c, C.R. & L.P.A. (Disposal) Section; S.O. I/c, Centralised Filing Section; S.O. I/c, Civil Revision (Pending) Section; S.O. I/c, Civil Stamp Reporting Section; S.O. I/c, Computer Cell + Reception -cum- Information Centre; S.O. I/c Conference Cell; S.O. I/c, Copying (Criminal) Dept.; S.O. I/c, Copying (General) Dept; S.O. I/c, Copying (Writ) Dept; S.O. I/c, Court Master Section; S.O. I/c, Criminal (Disposal) Section; S.O. I/c, Criminal (Miscellaneous) Section; S.O. I/c, Criminal Appeal Section; S.O. I/c, Criminal Revision Section; S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Decree Department; S.O. I/c Digitization Cell; S.O. I/c, Fax Section; S.O. I/c, Filing Section; S.O. I/c, First Appeal Section; S.O. I/c, Issue Section; S.O. I/c, Juvenile Justice Secretariat; S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room); S.O. I/c, Judges Library; S.O. I/c, Lawazima Section; S.O. I/c, Legal Aid Committee; S.O. I/c, Legal Cell; S.O. I/c, List Section; S.O. I/c, LPA & Civil Review (Pending) Section; S.O. I/c, M.A. & Tax Section; S.O. I/c, M.J.C. (Disposal) Section; S.O. I/c, M.J.C. (Pending) Section; S.O. I/c, Mediation Centre; S.O. I/c, Monitoring Cell - I; S.O. I/c, Monitoring Cell- II; S.O. I/c, Original & Election Dept.; S.O. I/c, P.B.X./ U.B.I.X. Operator; S.O. I/c, Pass Distributor; S.O. I/c, Protocol Section; S.O. I/c, Purchase Cell; S.O. I/c, Right to Information Cell; S.O. I/c, Receiving Section -cum-Centralised Letter Receiving Centre; S.O. I/c, Record Room (Criminal); S.O. I/c, Record Room (Judicial); S.O. I/c, Recruitment and Appointment Cell; S.O. I/c, Registrar's Inspection; S.O. I/c, Second Appeal Section; S.O. I/c, Selection and Appointment Cell; S.O. I/c, Stationery Dept.; S.O. I/c, Supreme Court Dept.; S.O. I/c, Translation Dept.; S.O. I/c, Judicial Despatch Section; S.O. I/c, Vigilance Cell; S.O. I/c, Writ (Disposal) Section; S.O. I/c, Writ (Post) Section; S.O. I/c, Writ (Pre) Section; S.O. I/c, Defective Section (Civil); ■ Senior Programmer for information and needful.

Enclosure-As above.

■ Please upload the gazette notification on the Official website of the Hon'ble Court.


Registrar General